

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 66(ND)/2016

IN THE MATTER OF:

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. B.R. Agrotech Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

~~Hon'ble Member (T)~~

For the Petitioner(s) : Mr. Govind Rishi & Mr. Himanshu Vij, Advocates

For the Respondent(s) : Mr. P. Nagesh, Ms. Lakshmi Gurung, Mr. Rishi Sood, Ms. Easha Kadian & Mr. Yuvan Gandhi, Advocates

ORDER

For order, see C.P. No. 64(ND)/2016

24.11.2017
VINEET